

HIGH COURT FOR THE STATE OF TELANGANA

TENDER NOTIFICATION

ROC.No.297/2023-CPS

Sealed quotations are invited from reputed firms for undertaking on-site Annual Maintenance for the following Computer Hardware of the High Court for the State of Telangana.

SL. NO	DESCRIPTION	PC CONFIGURATION	TOTAL NOS.	YEAR OF PURCHASE
01	All-in-One Desktop Personal Computers (i3) (Make:Acer and Model No.Veriton Z4640G)	Intel Core i3-7100 7 th Generation Processor, OEM motherboard, 08GB DDR4 RAM with 32GB expandability, 500GB Sata Harddisk, 21.5" TFT LED Monitor, Sata DVD Writer, Built-in HD Webcam, Built-in Wifi, 05 Nos. of USB ports (with 03 Nos. USB 3.0 & 02 Nos. USB 2.0), one HDMI/Display Port & Audio ports, Integrated On-board 10/100/1000 MBPS NIC, Integrated HD Graphic, Integrated Audio Controller, USB 104 keys keyboards, USB 2 button optical scroll mouse with preloaded MS-Windows 10 Professional 64 bit operating system with DVD media.	43	2018
02	All-in-One Desktop Personal Computers (i7) (Make:Acer and Model No.Veriton Z4640G)	Intel Core i7-7700 7 th Generation Processor, OEM motherboard, 08GB DDR4 RAM with 32GB expandability, 01TB Sata Harddisk, 21.5" TFT LED Monitor, Sata DVD Writer, Built-in HD Webcam, Built-in Wifi, 05 Nos. of USB ports (with 03 Nos. USB 3.0 & 02 Nos. USB 2.0), one HDMI/Display Port & Audio ports, Integrated On-board 10/100/1000 MBPS NIC, Integrated HD Graphic, Integrated Audio Controller, USB 104 keys keyboards, USB 2 button optical scroll mouse with preloaded MS-Windows 10 Professional 64 bit operating system with DVD media.	43	2018

Contd .. P2

Note: Interested bidders can inspect the model computer hardware during the Office hours - 10:30 A.M to 5:00 P.M - at Computer Section, 6th Floor, Administrative Building, High Court for the State of Telangana, Near City College, Hyderabad on all working days up to 26.05.2023


TERMS AND CONDITIONS

1. The intending bidders should mention their turnover in the last three (03) Financial Years from **“maintenance of computer hardware”** supported by Chartered Accountant’s Certificate.
2. The intending bidders should have executed a single AMC order with minimum 200 and above All-in-One Personal Computers in each of the last three (03) Financial Years. Copies of the Work Order / AMC orders should be furnished along with the bid.
3. The intending bidders should have Registered H.O/Branch Office at Hyderabad and running for last two (02) years as on bid calling date. Service Tax registration certificate should be submitted.
4. The intending bidders shall quote for AMC proposal with one residential engineer and shall quote AMC for all items but not piecemeal.
5. The Scope of Annual Maintenance Contract is preventive as well as comprehensive one i.e., promptly repairing/replacing damaged parts like Chipsets, SMPs, Electronic Circuits, plastic parts, CPU Cooling fans, Motherboards with equivalent cabinets, changing the nonworking mouse & Keyboards with equal or high configuration, installing the Operating System Software and other software provided by the High Court and all other related activities of hardware at the cost of the Annual Maintenance provider.
6. The successful bidder has to keep 05 Nos. of working USB Mechanical keyboards, 05 Nos. of working USB Optical Mouses, 05 Nos. of compatible Motherboards and 05 Nos. of Power adaptors for the AIOs as standby in the High Court for immediate replacement.
7. If the defective All-in-One Desktop Personal Computer (AIO PC) is not made operational beyond 48 hours, during AMC period, the successful bidder will be required to provide stand-by (AIO PC) of the same or higher configuration, failing which a penalty of Rs.200/- per day till the (AIO PC) is rectified will be imposed after 48 hours.
8. The successful bidder shall provide one (01) Qualified & Experienced Resident Engineer in the High Court on all working days and during the working hours for the maintenance of the above Computer hardware.
9. The Engineer should have twowheeler (preferably) and on requirement shall attend service calls at Official Residences of the Hon’ble Judges and Registrars, on all working days and public holidays and at all times depending upon the urgency.

10. The two wheeler and conveyance expenses (like petrol charges, vehicle maintenance charges, etc) should be borne by successful bidder only. No other conveyance will be provided by the High Court.
11. The successful bidder will have to furnish Unconditional Bank Guarantee @ 10% of the AMC value to the High Court for the State of Telangana valid for one (01) year within 15 working days of issue of Purchase Order, towards service guarantee.
12. The AMC amount will be paid to the successful bidder in four equal instalments i.e., at the end of each quarter, through the PAO and the amount will be directly credited to the account of the successful bidder.
13. The Registrar (I.T.)-cum-Central Project Coordinator may at his discretion ask the bidder for clarification of their bids including price.
14. The Registrar (I.T.)-cum-Central Project Coordinator reserves the right to accept or reject any or all the quotations without assigning any reasons.

The intending bidders shall submit their sealed quotations to the undersigned on or before 29.05.2023 during the office hours.

HYDERABAD
DATE: 18-05-2023


**REGISTRAR (I.T.)-cum-
CENTRAL PROJECT COORDINATOR**